National Company Law Tribunal

Allahabad Bench

CP NO. 83/241-244/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Saasthak Vanijya India Put Ltd SECTION OF THE COMPANIES ACT: U/S 241/242 OF the Companies Act of 2013

Designation SI. NO.

ANIC KUMAR PCS Petitioner Avista.

<u>2.</u>

CP No. 83/241-244/ALD/2016

Sri Anil Kumar for the petitioner. He filed joint application for adjournment of the case. On last hearing, it was brought to the notice of this court that a settlement talks between the parties is going on and there is some possibility to materized the same. Therefore, the matter is adjourned for reporting settlement for final hearing on 8th Sentember 2017

Date: 10.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti